

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

**CP No. 49/241/HDB/2021
AND
IA (CA) 286/2023 in IA No. 160/2023, Cont. A /4/2023, IA (CA) 154/2022 &
IA(CA) 45/2024 in IA No. 286/2023 in IA No. 160/2023 in
CP No. 49/241/HDB/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

M/s. Taashee Linux Services Pvt Ltd

...Petitioner

AND

Rajeev Satpal Lakhanpal & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 49/241/HDB/2021

Learned Counsel Mr TVS Kumar, for petitioner present physically.

Learned Counsel Mr Sameer Hussain, for Respondent Nos 1,5,7,16,18 and 19 present physically.

No representation for the rest.

At request for hearing, matter adjourned to 18.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)